

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 9/RP/2015

- Subject : Review under Section 94 (f) read with Regulation 103 91) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 of order dated 7.5.2015 in Petition No. 68/MP/2013 regarding revision of pooled lignite price on account of inclusion of Mine-II Expansion lignite cost for the period from 2010-11 to 2013-14.
- Date of Hearing : 9.7.2015
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
- Petitioner : Neyveli Lignite Corporation Limited (NLC)
- Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. and others
- Parties Present : Ms. Anushree Bardhan, Advocate, NLC
Ms. Ranjita Ramachandran, Advocate, NLC
Shri J.Dhanasekaran, NLC
Shri S.Gnana Prabakaran, NLC
Shri P.Dayanidhi, TANGEDCO
Shri Jayaprakash. R., TANGEDCO

Record of Proceedings

Learned proxy counsel for the review petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested for short adjournment of the review petition. Request was allowed by the Commission.

2. The Commission directed to list the review petition on 14.7.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**